

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4416  
ANSWERED ON:26.08.2004  
TAX ON IMPORT OF CRUDE OIL  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether tax is levied on the import of crude oil by the Government;
- (b) the types of taxes levied on the import of crude oil during 2001-2002, 2002-03 and 2003-04 alongwith the rates;
- (c) the total amount realised by the Government on account of these taxes during the each of above years; and
- (d) the reasons for successive increase in the tax levied during the period mentioned above ?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a) to (d): The information is being collected and will be laid on the Table of the House.